

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 11/2017
O.A. No. 803/2016

New Delhi, this the 9th day of January, 2017.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Surender Singh,
Aged 51 years, Wireman,
S/o Shri Raghuvir Singh,
VPO-Nahri, District-Sonepat,
Haryana.

.. Petitioner

(By Advocate : Shri Rajesh Kumar for Shri Sachin Chauhan)

Versus

1. Shri Rajiv Gauba,
Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi.
2. Shri Abhai Sinha,
Director General of Works (CPWD),
Central Public Works Department,
Nirman Bhawan, New Delhi.
3. Shri Sandeep Gaur,
Superintending Engineer,
Health Maintenance Circle,
PWD, GTB Hospital,
New Delhi.
4. Shri R.N.S. Yadav,
Executive Engineer,
Health Maintenance (E),
Division (Central),
PWD, Lok Nayak Hospital,
New Delhi-110 002. .. Respondents

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the petitioner.

2. It is observed that the petitioner failed to file the proof of the violation of the orders of this Tribunal along with the Contempt Petition.
3. The C.P. is, therefore, dismissed with liberty to the petitioner to file a fresh CP, in accordance with law.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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